IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 107/2001 (OA 13/98)

DATE OF ORDER : 28.10.2002

Dr. A.K. Mishra son of Shri Mahesh Chand Mishra, presently working as Medical Officer, Central Sheep & Wool Research Institute, Avikanagar, Malpura (Tonk), Presently resident of CSWRI Campus, Avikanagar via Jaipur Distt. Tonk.

....Applicant.

VERSUS

- 1. Dr. Punjab Singh, Director General, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.
- 2. Smt. Shashi Mishra, Secretary, Indian council of Agricultural Research, Krishi Bhawan, New Delhi.
- 3. Dr. B.U. Khan, Director, Central Sheep & Wool Research Institute, Avikanagar via Jaipur District Tonk.

....Respondents.

Mr. R.P. Sharma, Counsel for the applicant. Mr. V.S. Gurjar, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative) Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for alleged disobedience of the order dated 20.4.2001 of the Tribunal passed in OA No. 13/98.

- 2. Heard the learned counsel for the parties.
- 3. The learned counsel for the respondents submitted that the order of the Tribunal has been complied with. The learned counsel for the applicant submitted that he is not satisfied. However, he wants to withdraw this Contempt Petition with a liberty to file a duly constituted OA. Prayer

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granted subject to limitation. However, period spent in prosecuting this Contempt petition in this "ribunal may be a good reason for condoning the said period. Accordingly, this Contempt Petition is dismissed. Noticees are discharged.

M.L. CHAUHA

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)